



NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 06-09-2018

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER : MA/389/IB/2018
PETITION NUMBER : CP/552&553/IB/2018
NAME OF THE PETITIONER(S) : R.VENKATAKRISHNAN
NAME OF THE RESPONDENT(S) : PARAGON STEELS PVT LTD & 2 OTHERS
UNDER SECTION : 60(5)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

1	Asish Jain & Co For Suleana & Juena	Counsel for Committee of Creditors	
2	V.V. SIVAKUMAR for Dva Associates	Counsel for RP	

ORDER

Counsel for RP present. Counsel for COC present. Senior counsel for Resolution Applicant present. Counsel for Resolution Applicant filed affidavit with regard to the Resolution Plan and he is directed to furnish copy to the other side. Matter is adjourned for making submissions. At request, time is enlarged. Put up on 11.09.2018.


(S VIJAYARAGHAVAN)
Member (Technical)


(K ANANTHA PADMANABHA SWAMY)
Member (Judicial)